

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(16)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/452/ (IB)/2017
NAME OF THE PETITIONER(S) : STAR BOXES INDIA PVT LTD
NAME OF THE RESPONDENT(S) : MOHAN BREWERIES & DISTELLERIES LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

HEMA SHANKAR
FOR ANIRUDH KRISHNAN

Counsel for Petitioner



U. KARUNAKARAN
For Mohan Breweries
& Distelleries Ltd

Counsel for Respondent



ORDER

Counsel for petitioner present. Proxy representing counsel for respondent present and stated that the senior counsel could not attend before the Tribunal today due to personal inconvenience and prayed time for making submissions. Time extended at request of both the counsel for making submissions. Put up on 03.11.2017 at 10.30 A.M.


K Anantha Padmanabha Swamy
Member (Judicial)

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